

an>

Title: Introduction of the Widows (Protection and Maintenance) Bill, 2015.

**श्री जनार्दन सिंह सींगीवाल (महाराजगंज) :** महोदय, मैं प्रस्ताव करता हूँ कि उपेक्षित, परित्यक्त और निराश्रित विधवाओं के संरक्षण और भरण-पोषण के लिए ऐसी विधवाओं हेतु एक कल्याणकारी बोर्ड की स्थापना करके राज्य द्वारा किए जाने वाले उपायों और तत्संस्कृत या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the measures to be undertaken by the State for the protection and maintenance of neglected, abandoned and destitute widows by establishing a Welfare Board for such widows and for matters connected therewith or incidental thereto."

*The motion was adopted.*

**श्री जनार्दन सिंह सींगीवाल :** महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER: Item No. 45, Shri Raju Shetty – not present.

Item No. 46, Shri Sushil Kumar Singh – not present.

Item No. 47, Shri Gopal Shetty – not present.

Item No. 48, Shri Gopal Shetty – not present.

Item No. 49, Shri Gopal Shetty – not present.

-

**15.41 ½ hours**